

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 1286
TO BE ANSWERED ON 27.07.2026**

PENSION SCHEME FOR LANDLESS AGRICULTURAL LABOURERS

†1286. SHRI VIJAY BAGHEL:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether any pension scheme is implemented for landless agriculture labourers by the Government;**
- (b) if so, the details thereof;**
- (c) the details of the total number of landless agriculture labourers in the State of Chhattisgarh at present;**
- (d) whether there is any provision to provide minimum wages to agriculture labourers by the Government;**
- (e) if so, the details thereof; and**
- (f) if not, whether the Government proposes to implement the same?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (f): The Government runs Pradhan Mantri Shram Yogi Maan-Dhan (PM-SYM), a pension scheme for providing social security to unorganised workers including landless agriculture labourer.

The PM-SYM scheme was launched in February, 2019 in order to provide old age protection to the workers of the unorganised sector such as construction workers, home-based workers, street vendors, domestic workers and other similar categories. This is a voluntary and contributory pension scheme. Under the scheme, a monthly assured pension of Rs. 3000/- is provided to unorganised workers after attaining the age of 60 years, and the spouse is eligible for 50% of the pension as family pension. Workers in the age group of 18–40 years whose monthly income is Rs. 15,000/- or less and who are not members of EPFO/ESIC/NPS (Government funded) and are not income tax payers are eligible to join the scheme. The monthly contribution by the beneficiary ranges from Rs. 55/- to Rs. 200/- depending upon the entry age of the beneficiary. Under the scheme,

Contd..2/-

an equal matching contribution is paid by the Central Government. Enrolment in the scheme is done through the Common Service Centres (CSCs), which have a network of about 4 lakh centres across the country. Eligible unorganised workers can also self-enrol by visiting the portal www.maandhan.in.

The number of Agricultural labourers registered on eShram portal (on a self-declared basis) in the state of Chhattisgarh is approximately 61 lakh as on 22.07.2026.

Under the provisions of the Code on Wages, 2019, both the Central Government and the State Governments are empowered to fix, review and revise minimum rates of wages for employees employed in scheduled employments under their respective jurisdictions. Accordingly, the appropriate Government fixes the minimum rates of wages for agricultural labourers falling within its jurisdiction.
